COURT-I

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 177 OF 2016

Dated: 22nd August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Tamil Nadu Spinning Mills Association .... Appellant (s)
Vs.
Tamil Nadu Electricity Regulatory Commission & Ors. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. S. Vallinayagam for TANGEDCO

ORDER

Admit. Issue notice to all the respondents. Respondents may file reply on or before 19.09.2016 after serving copy on the other side. Thereafter, rejoinder, may be filed on or before 03.10.2016 after serving copy on the other side.

List the matter on ***28.10.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

mk/kt